NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/218/ (IB)/2017

NAME OF THE PETITIONER(S)

: K. GANESAN

NAME OF THE RESPONDENT(S)

: SHAMUDI ARADHANA TEXTILES

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 K. SATHISH

Coursel fa letition F. Sethe

<u>ORDER</u>

Mr. K. Sathish, Counsel for Petitioner present and prayed for time to place the order passed by the Hon'ble High Court of Madras in another matter appointing OL wherein this Respondent is the party. At request, time is enlarged. Put up on 03.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

ghk